श्री रणजीत सिंह]

Special

दिल्ली प्रशासन के वाहनों द्वारा पहुंचाई जाती हैं, उन सभी बोरियों में दो किलो से लेकर पांच किलो तक खाद्यान्नों की चोरी भारतीय खाद्य निगम तथा दिल्ली राज्य ग्रापूर्ति निगम की मिलीभगत से गोदामों से तथा रास्ते में ही कर ली जाती है । ऐसे हजारों सामलों में स्प्रसबुत शिकायत की गई है परंतु छाज तक कोई भी कार्यावाही नहीं की गई। इस प्रशास इन राशन दुकानदारों का लाखों रुपया महीने की कीमत का खाद्यान इन सरकारी संस्थान्नों द्वारा सरेग्राम चोरी किया जा रहा है।

यहोदया, इस संदर्भ में कुछ सुझाव ग्रापकी भारफत मत्रालय को दे रहा ह जिससे कि भ्राप्त गरीब जनता के लिए वितरण प्रणाली में सधार व क्षमता लायी जा सके । पहला है समय पर खाद्यान्नों की सप्ताई; दूसरा है खाद्यान्नों का कम तोल में न मिलना । यह एक बेहद गम्भीर पश्यला है ि भारतीय खाद्य निगम तथा दिल्ली र ज्य न गरिक राणन की दूकान धर गेहं, चावल तथा चीनी राम तुलाई की पहुँचती है। यह ग्रनपात दो किलो पांच किलो तक प्रति बोरी होता है। तम्बर तीन है, खाद्यानों की गुणवत्हा । घटिया िस्म के गेहं चावल तथा चीनी की सप्लाई होती है। लिखित तौर पर शिकायतें करने पर भी ार्यंवाही नहीं होती है। खाद्यान्नों की सप्लाई के साथ नम्ने तक नहीं भेजे जाते। मांग है कि खाद्यान्नों की हर बदरी की जांच भारतीय खाद्य निगम के गोदामों में करने के पश्चात ही खादान्न दुशानों तक पहुंचाये जायें... (समय की **घंटी)** भैं खत्स[े] कर रहा हूं। उचित दर की नयी दुकानें खोली जायें तथा चीनी की बिकी पर अमीशन वृद्धि थोडी की जाये। जहोदयाः, तो मेरा ऋषसे कहना यह है कि अन्सर्न्ड शिनिस्टर के द्वारा इस म/मले को टेशमप शिया जाए ग्रीर इसको सिस्ट**म**ट इज हथा किया जाए । यह कहकर, ऋषने मुझे समय दिया, मैं ऋषिको धन्यवाद करता हूं।

Sale of tribal girls from Andhra Pradesh to Brothels in Bombay

DR. NARREDDY THULASI REDDY (Andhra Pradesh): Madam, my special mention is regarding the sale of innocent tribal girls from Andhra Pradesh to brothel houses in Bombay by a gang. This uncivilised, barbarous and pathetic incident took place recently in Andhra Pradesh. Two tribal girls, by name, Shakuntala and Lakshmi, escaped from a brothel house in Bombay and reached native place on October 9. Their native place is Adilabad in Andhra Pradesh. They narrated their pathetic story to the 'Spot News'.

According to their statement, one year back, while they were returning to their house from the day-to-day work, one woman, by name, Asha Bai, invited them to have tea. After having tea, they came unconscious. Then these two girls were taken to Bombay to the brothel house of Lalita Bai. There, they got consciousness. This Asha Baj sold them to Lalita Bai for Rs. 10,000 -. Before that, this Asha Bai sold four more girls for Rs. 10,000 - each. The names the girls are Shoba, Rada, Yasoda Zarina. These six girls spent some days in the brothel house of Lalita Bai in Kamatipura Street in Bombay. while, two girls divid because of malnutrition and ill health. Later, they were shifted to the brothel house of Meera Bai in the same street in Bombay. Recently, one man went to the brothel house and these two girls, Shakuntala and Lakshmi, narrated their pathetic story to that man and requested for his help. That came to their rescue and provided financial assistance to them. With his financial assistance and help, they from the brothel house and reached their native place in Adilabad, Immediately, they went to the police station and narrated the story to the police department. But the police department did not take any care about them. Recently that Asha Bai, who sold them, has come to know about their arrival and she is sending men and threatening to kill them if they don't go again to the brothel house in Kamatipura Street in Bombay.

This may be a specific instance. So many such events are taking place in Andhra Pradesh because of poverty, especially in Adilabad district which is a tribal area. It also shows the inability of the Government in tackling the poverty situation in the tribal area. Therefore, my demand in this case is that these two ladies should be provided protection and should be rehabilitated properly. With their help, the other ladies, the other girls, who are still in the brothel house, should be brought back and should be rehabilitated properly and Asha Bai and her gang should be immediately arrested and The Government should keep a watch so that these do not happen future. AInterrputions), Thank you.

THE DEPUTY CHAIRMAN: Shrimati Jayanthi Natarajan. She is not here. Shrimati Bijoya Chakravarty. (Interruptions)

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh); Madam, I associate myself with the sentiments expressed Dr. Narreddy Thulasi Reddy. Madam, as a lady Member, I have repeatedly drawn the attention of this House to the atrocities and rising crimes against women my part of the State-Andhra Pradesh. Ever since the Congress Government has come to power, the condition of women has become pathetic. Even I, as a Member of Parliament, have not had protection from the police there. False accusations have been tevelled against me saying that I have been attacking the police personnel. (Interruptions)

THE DEPUTY CHAIRMAN; Shrimati Javanthi Natarajan.

SHRIMATI RENUKA CHOW-DHURY: She is not here, Madam.

THE DEPUTY CHAIRMAN: But her name is here in the list. Shrimati Bijoya Chakravarty.

SHRIMATI RENUKA CHOW-DHURY: I associate myself with the sentiments expressed by my colleague, Dr. Reddy that this kind of atrocities on women should be stopped. (Interruptions). The attitude of men has to change. (Interruptions).

SHRI M. A. BABY (Kerala); Madam, this is such an important issue. (Inter-ruptions)

THE DEPUTY CHAIRMAN: The Home Minister is here. (Interruptions).

SHRI MENTAY PADMANABHAM (Andhra Pradesh): There is Congress ssiping. (Interruptions). Girlsare not free from molestation. (Interruptions).

SHRIMATI RENUKA CHOW-DHURY: Are you not moved by their plight? (Interruptions).

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): There is Congress Government in Maharashtra; there is Congress Government in Andhra Pradesh and all these things are taking place in their regime. (Interruptions) It continues to be a sore... (Interruptions).

SHRI M. A. BABY: It is not only a question of Congress Government... (Interruptions)...

SHRIMATI RENUKA CHOW-DHURY: Madam, they are physically susceptible to become a victim to deadly disease like AIDS. Who is going to look after these girls after that? Will the Government give any assurance? (Interruptions) This is the fate of women in my State.

THE DEPUTY CHAIRMAN: Please take your seat. Fortunately, the Minister of Health and the Minister of Home Affairs, both are here. Let me have their attention.

SHRIMATI M. A. BABY: The Minister of Health should respond to this because this is such a serious problem. (Interruptions)

SHRIMATI RENUKA CHOW-DHURY: The Minister of Health has no idea of what is happening there. (Interruptions).

THE DEPUTY CHAIRMAN: Members should not make it a free place to just get up and speak. (Interruptions)

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SHRIMATI RENUKA CHOWDHURY:

I want the Home Minister to give an assurance that he will bring forward an amendment in the SIT Act whereby an act of crime against women, kidnapping of tribals and innocent girls and forcing them into prostitution will give them an insurance against a disease like AIDS. Please try to see it in correct perspective. In future, if they are infected after being kidnapped, then who will look after them? Who is going to pay for them? Being a prostitute is taboo enough. But to taken away means your right to life bas been takin away. (Interruptions).

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTERY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, it is a serious matter. Let me find out the detail and examine the matter.

SHRIMATI RENUKA CHOW-DHURY: Mr. Jacob, you are not competent to examine the matter.

THE DEPUTY CHAIRMAN: The Health Minister is there. He can also examine.

SHRI M. M. JACOB: This is happening in your State, (Interruptions). I must get the full facts about it. (Interrsptions).

SHRIMATI RENUKA CHOW-DHURY: The Health Minister is not even reacting. (Interrspirons).

Delay in establishing refinery and gas cracker project in Assam

SHRIMATI BIJOYA CHAKRAVARTY (Assam): Madam, first of all, I support Dr. Narreddy Thulasi Reddy and Shrimati Renuka Chowdhury for their special mention. Something should be done for women in the country.

Madam, my special mention is about delay in establishing a refinery and a gas cracker project in Assam. Both are long overdue. Defying the very spirit of the Constitution of India, all parts of this vast

country have not been equally developed and north-eastern region is a glaring example of this regional imbalance. There are three refineries in Assam having no proper facilities for utilising the vast product of oil by establishing some gas cracker projects. All the three Refineries in Assam can only do the refining of oil and rest of it is washed away. The proposed Accord Refinery has not yet been started. I urge on this floor that in the Accord Refinery there should be some proper infrastructure build some sort of downstream project so that the vast resources may not be wasted and the gas may not be burnt down as it is being burnt in different oil fields of Assam.

The Gas Crack Project is also long-standing demand of the Assamese people. For the last ten years the people are crying for it because if one travels from Jorhat to Dibrugarh, one will find that there is fire and fire everywhere as it some gas is burning. It is so because the gas in different oil fields in burning in this way; that is why I urge upon the Minister concerned-although he is not here at present-that te steps should be taken urgently. I want to spell in the House how the gas amounting to crores of crores of rupees has been burnt down in a single oil field, not to mention of the others. In 1987-88, gas amounting to 27 crores of rupees has been burnt down, in 1988-89 gas amounting to Rs. 25 crores has been burnt down, in 1989-90 Rs. 30 crores and in 1990-91 Rs. 20 crores of gas has been burnt down. Just in a single oil field the gas amounting to more than Rs. 120 crores has been burnt down. Just like oil, gas is an exhausting material. It cannot be produced just like any other agricultural product. I will complete it in a minute. As there is no proper gas-utilising project. a huge quantity of gas has been burnt down in the country. This gas is a valuable resource not only for Assam, but for the country also. It should be utilised instead of burning it down. What we have seen in different parts of the country, in Gujarat, Bombay, Ahmedabad, is that by establishing Gas Cracker Projects the